GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS *****

RAJYA SABHA UNSTARRED QUESTION NO. 1871

ANSWERED ON 16.03. 2023

SHORTAGE OF STAFF IN INDIAN LEGAL SERVICE

1871 Shri Sujeet Kumar:

Will the Minister of Law and Justice be pleased to state:

(a) whether it is a fact that Indian Legal Service (ILS) cadre under the Department of Legal Affairs, who are the Principal Legal Advisers to the Government, is operating at 50 per cent of its strength; and

(b) if so, the reasons behind the shortage of staff and the steps taken or proposed to be taken by Government to address the issue?

ANSWER

MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJIJU)

(a) to (b) – Presently around 72 out of 157 posts in the Indian Legal Service cadre are vacant, which works out to 46% of the total cadre strength in the Indian Legal Service cadre. The vacancies occur due to superannuation, promotion, resignation, death etc. Filling up of vacancies through various modes, viz. direct recruitment, promotion etc., as per the laid down procedure and schedule are regularly taken up with Union Public Service Commission, the nodal authority to recommend appointments. Necessary steps to expedite filling-up of these vacancies are carried out on an ongoing basis.